

REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6269/2015
STATE OF UTTAR PRADESH THR. PRINCIPAL
SECRETARY, HOME DEPARTMENT Petitioner(s)
VERSUS

HOSHIYAR SINGH (With appln. (s) for exemption from filing O.T.)	Respondent(s)

WITH
SLP(CrI) No. 6868/2015
(With appln.(s) for exemption from filing O.T. and appln.(s) for
c/delay in refiling SLP and Office Report)

Date : 15/12/2016 This petition was called on for hearing today.

For Petitioner(s) Ms. Aishwarya Pathak, Adv.
Mr. Ardhendumauli Kumar Prasad,Adv.

For Respondent(s) Apoorv Kurup, Adv.
Mr. Sudhir Naagar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl) No. 6269/2015
Sole respondent has already filed counter affidavit.

SLP(Cr1) No. 6868/2015

None appears for respondent no. 1 despite due service.

Respondent no. 2 has already adopted counter affidavit filed by sole respondent in SLP(Crl) No. 6269/2015.

As such, process for listing both the matters before Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar